

DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS.

DATE: 19/05/2020

1) Registrar General along with other Officers of the Registry talked to the District & Sessions Judges of the Judgeships of the State of Bihar on telephone and enquired about the prevailing situation in the District Courts. The details of the telephonic interaction made with the District & Sessions Judges are mentioned here-in-below:

- i) **Araria:** System is reported to be running smoothly.
- ii) **Aurangabad:** System is reported to be running smoothly.
- iii) **Ara:** System is reported to be running smoothly.
- iv) **Banka:** System is reported to be running smoothly.
- v) **Bhagalpur:** System is reported to be running smoothly.
- vi) **Buxar:** System is reported to be running smoothly.
- vii) **Begusarai:** System is reported to be running smoothly.
- viii) **Darbhanga:** System is reported to be running smoothly.
- ix) **East Champaran (Motihari):** System is reported to be running smoothly.
- x) **Gopalganj:** System is reported to be running smoothly.
- xi) **Gaya:** System is reported to be running smoothly.
- xii) **Hajipur:** System is reported to be running smoothly.
- xiii) **Jamui:** System is reported to be running smoothly.
- xiv) **Jehanabad:** System is reported to be running smoothly.
- xv) **Kaimur (Bhabhua):** System is reported to be running smoothly.

- xvi) **Katihar:** System is reported to be running smoothly.
- xvii) **Khagaria:** System is reported to be running smoothly.
- xviii) **Kishanganj:** System is reported to be running smoothly.
- xix) **Lakhisaria:** System is reported to be running smoothly.
- xx) **Madhepura:** System is reported to be running smoothly.
- xxi) **Munger:** System is reported to be running smoothly.
- xxii) **Muzaffarpur:** System is reported to be running smoothly.
- xxiii) **Madhubani:** System is reported to be running smoothly.
- xxiv) **Nalanda:** System is reported to be running smoothly.
- xxv) **Nawada:** System is reported to be running smoothly.
- xxvi) **Patna:** System is reported to be running smoothly.
- xxvii) **Purnia:** System is reported to be running smoothly.
- xxviii) **Saharsa:** System is reported to be running smoothly.
- xxix) **Samastipur:** System is reported to be running smoothly.
- xxx) **Sasaram:** System is reported to be running smoothly.
- xxxi) **Sheikhpura:** System is reported to be running smoothly.
- xxxii) **Sheohar:** System is reported to be running smoothly.
- xxxiii) **Sitamarhi:** System is reported to be running smoothly.
- xxxiv) **Siwan:** System is reported to be running smoothly.
- xxxv) **Supaul:** System is reported to be running smoothly.
- xxxvi) **Saran:** System is reported to be running smoothly.
- xxxvii) **West Champaran:** System is reported to be running smoothly.

- 2) Altogether fifty eight matters were mentioned for urgent hearing on mobile phone before the Registrar (Administration) by learned Advocates, and the same were placed before Hon'ble the Chief Justice. His Lordship has been pleased to allow 31 prayers and one prayer is pending for consideration. The prayers made in other matters did not find favour as, some being old matters and some were found to be vague and not specific and no reason for urgency was cited by learned lawyers, therefore turned down.
- 3) Further, forty six matters were mentioned for urgent hearing on mobile phone before the Registrar-cum-Secretary, Patna High Court Legal Services Committee, by learned Advocates, and the same were placed before Hon'ble the Chief Justice. His Lordship has been pleased to allow 25 prayers. The prayers made in other matters did not find favour as, some being old matters and some were found to be vague and not specific and no reason for urgency was cited by learned lawyers, therefore turned down.
- 4) Today, forty five cases were listed. They were heard by Hon'ble the Chief Justice and the Hon'ble Judges of the Patna High Court through Video Conference.
- 5) Today, thirty two filings, fifteen in Civil Writ, sixteen in Criminal Miscellaneous and one in Criminal Appeal (SJ), were made through e-filing, mentioning of which was allowed previously.
- 6) Registrar General and other officers of the Registry made inspection of the campus of the Patna High Court. As reported by the Court Officer, no dead crow/bird was found in and around the campus.
- 7) Registrar General enquired from the Doctors of the Primary Health Centre, Patna High Court, about the number of patients who came to the Hospital. It was reported that eleven patients came to the Hospital, who were duly attended but none was having any symptom of COVID - 19.
- 8) In course of inspection, Registrar General also enquired from the security Guards posted in the campus about the entry of people in the campus. It was reiterated that entry of unauthorized persons has been prohibited.